

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.157/2015

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Sushil Kumar Ganeriwala & Anr.-Versus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS ROHIT KESARI, PCS  
CS RATUL PARASRAMPURIA, PCS  
MR. PRAJHANT KUMAR TRIPATHI  
Advocate } petitioners

Jan  
6.2.18

Adv Swagata Choubey,  
CS Moktan Ran Guha } Responders

Jan  
6/2/18

**ORDER**

Ld. Counsel for the petitioner and the respondents is present.

List it on 08/03/2018.

*Sd*  
(Jinan K.R.)  
Member (J)